[Shri Bedabrata Barua]

(2) Two statements (Hindi and English versions) explaining the reasons for not laying simultaneously the Hindi versions of the above Notifications. [Placed in Library. See No. LT-9874/75].

NOTIFICATIONS UNDER ESSENTIAL COM-MODITIES ACT, 1955

SHRI ANNASAHEB P. SHINDE: I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under subsection (6) of section 3 of the Essenkial Commodities Act, 1955:---

- (1) G.S.R. 242(E) published in Gazette of India dated the 1st May, 1975.
- (2) The Delhi, Meerut and Bulundshahr Milk and Milk Products (Export) Control Order, 1975, published in Notification No. S.O. 331(E) in Gazette of India dated the 7th July, 1975. [Placed in Library. See No. LT-9875/75].
- (3) A copy of the Annual Report (Hindi and English versions) of the West Bengal Agro-Industries Corporation Limited Calcutta, for the year 1972-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act. 1956. [Placed in Library. See No. LT-9876/75].

REVIEWS AND ANNUAL REPORTS

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUS-ING (SHRI DALBIR SINGH): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
- (a) (i) Review by the Government on the working of the

٠, ١

Hindustan Housing Factory Limited, New Delhi, for the year 1973-74.

Papers Laid

- (ii) Annual Report of Hindustan Housing Factory Limited, New Delhi for the year 1978-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (b) (i) Review by the Government on the working of the' National Buildings Construc-Corporation Limited New Delhi, for the year, 1973-74.
 - (ii) Annual Report of the National Buildings Construction Corporation Limited, New Delhi for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (c) (i) Review by the Government on the working of the Housing and Urban Development Corporation Limited. New Delhi, for the year 1973-74.
 - (ii) Annual Report of Housing and Urban Development Corporation Limited, New Delhi for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, [Placed in Library. See No. LT-9877/ 75].
- (2) A copy of the Delhi Urban-Art Commission (Submission of Annual Report) Rules, 1975 (Hindi and English versions) published in Notification No. GSR 858 in Gazette of India dated the 12th July, 1975, under sub-section (3) of section 26 of the Delhi Urban Art Commission Act, 1973. [Placed in Library. See No. LT-9878/75].